

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/2674/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the 21st April, 2022.

Sub: **Special Casual leave.**

Ref:- Your letter No. MACT/K-A/2021/114 dtd. 20.04.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 22.04.2022**. The District and Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-123/2003/2675-76/ dated , 21-04-2022

Copy to:

1. The District and Sessions Judge, Kamrup, Amingaon .
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)